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O.A.NO.833 OF 2006

ORDER DATED 04.12.06

Heard Mr.S.P.Mishra,Ld.Counsel for the Applicant and Mr.S.K.Ojha,Ld.Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

2. Applicant has applied for the post for Gangman in Group 'D' S.E.Railway pursuant to the advertisement issued by the Respondents. He was offered with the appointment letter by the Asst.Engineer, S.E. Railway, Jharsuguda on 15.06.1999. On 18.08.1999 the applicant was declared unfit by the Medical Officer in B-1 Category. He represented before the Sr. D.P.O. (Recruit.), S.E.Railway, ^{Chakrasharpur} ~~Chandrasekharpur~~ (Res.No.2) vide Annexure-A/6 which appears to be pending since 29.09.1999. On this the department have sent several reminders vide Annexure-A/7, A/8 and A/9 and finally applicant has sent a reminder vide Annexure-A/10 on 20.05.06.

3. In view of the above, without expressing any opinion on the merit of the case and without prejudice to the rival claims of the limitation, it is directed that the Res.No.2 shall dispose of the representation(Annexure-A/6) on merit and as per rules within two months from the date of receipt of this order. And the decision may be communicated to the applicant.

4. With the above, this O.A. is disposed of at the admission stage.

5. Copies of this order along with copy of the O.A. be sent to Res.No.2 and free copies of this order be given to the Counsel for both the parties.

BBP
MEMBER(ADMN.)


VICE-CHAIRMAN